

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4077
ANSWERED ON:19.12.2011
ENVIRONMENTAL CLEARANCES IN KONKAN REGION
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has decided to ban on environmental clearances for the projects located in Konkan region of the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the likely impact on the development of this region?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)&(b) A circular was issued on 16th August, 2010 for imposing a moratorium on consideration of projects under the Environmental Impact Assessment (EIA) Notification, 2006 in Ratnagiri and Sindhudurg districts in Konkan region, Maharashtra. The moratorium, which is applicable to category 'A' and 'B' projects, was imposed due to the concerns relating to environmental impacts and likely ecological degradation due to large number of projects proposed in the region as well as the projects under implementation.

(c) The moratorium referred to in parts (a) and (b) of the question above is applicable to the projects except for the projects of national importance, the projects which are located in industrial estates, preferably with zero discharge & improved technologies, sand mining in non-Coastal Regulation Zone (CRZ) areas and those which were received before the moratorium was imposed in August, 2010.